

SUPREME COURT OF INDIA
CASH & ACCOUNTS-II

For information of Nationalized banks

This is for information that the following fixed deposit, maturing during the period from 01.05.2019 to 15.05.2019 will be available to nationalized banks for the period indicated against each of them. The branch of Nationalised banks enlisted with the Registry of Supreme Court of India are invited to offer highest rate of interest for the same.

Srl. No.	FDR Amount	Maturity date	Period for further renewal
1	Rs.35,29,668/-, plus interest	01.05.2019	One year.
2	Rs.1,68,76,200/-, plus interest	01.05.2019	Six months.
3	Rs.12,52,286/-, plus interest	02.05.2019	One year.
4	Rs.72,42,323/-, plus interest	03.05.2019	Six months.
5	Rs.5,00,000/-, plus interest	03.05.2019	Six months
6	Rs.3,49,953.77ps + interest	05.05.2019	Six months.
7	Rs.1,29,592/- + interest Rs.1,93,327/- + interest	06.05.2019 07.05.2019	Both for 45 days.
8	Rs.81,864.23ps. + interest	08.05.2019	One year.
9	Rs.5,00,000/-, plus interest	10.05.2019	91 days.
10	Rs.1,70,781/-, plus interest	11.05.2019	One year.
11	Rs.26,44,480/-, plus interest	12.05.2019	Six Months.



Dated: 25.04.2019

(P.S.N. MURTHY)
A.R.-cum-D.D.O.
Supreme Court of India

1 DA to Id. Registrar (1-1)